Annexure - 6														
Name of Corporate debtor DEVAS			S ENGINEERING SYSTEMS PRIVATE LIMITED Date of Commencement of Liquidation							17.11.2023 List of Stakeholders as on 19.01				19.01.2023
	List of operational creditors (Other than Workmen and Employees and Government Dues)													
Details of Claim Received Details of claim admitted													Amount in Rs	
SI.N	Name of Creditor	Details of Clair	Amount claimed	Amount of claim admitted	Detai	Amount Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted	Amount of Contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim Rejected	Amount of claim under verification	Remarks, if any
	Masta Bearing Housing Private Limited	02nd December, 2023	6,55,772	-	Operational Creditor	NIL	NIL	NIL		NIL	NIL	6,55,772.00	NIL	 The claims received was verified with the books of Accounts and supporting documents received For the time being the claim received is rejected in ful as the balance in the books of the corporate Debtor is Ni The Claim will be admitted, subject to the order of the Civil Court Case : 641/2015
	Lasa Engineers Private Limited	07th December, 2023	1,05,93,275	34,55,543	Operational Creditor	NIL	NIL	NIL		NIL	NIL	71,37,732.00	NIL	 Claim received was verified with the books of Accounts On verification, the principal amount of Rs.34,55,543/- is admitted under section 53 (1) (f) 3.As there was no mutual agreement between the claimant and the Corporate Debtor the interest amount of Rs. 71,37,732 is rejected
	3 BDI India Private Limited	12th December, 2023	11,27,044	11,00,000	Operational Creditor	NIL	NIL	NIL		NIL	NIL	27,044.00	NIL	 Claim received was verified with the books of Acounts of the Corporate Debtor and other supporting documents submitted by your good selves On verification, your claim amount of Rs.11,00,000/- was admitted in full based on the Mutal agreed statemen for settlemt
	Shah Brother Ispat Private Limited	No Claim Received	14,20,037	7,74,944	Operational Creditor	NIL	NIL	NIL		NIL	NIL	6,45,093.00 84.65.641	NIL	 Your CIRP Claim was received and verified with the books of Accounts On verification, the principal amount of Rs. 7,74,944/ is admitted under section 53 (1) (f) As there was no mutual agreement between the claimant and the Corporate Debtor the interest amount of Rs.6,45,093/- is rejected
	Tota	1	1,37,96,128	53,30,487		1	1				1	84,65,641		